

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 73(ND)14
CA. NO.

CORAM:



PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016**

NAME OF THE COMPANY: M/s. ^{Ashok} Mrs. ~~Mrs. Usha~~ Kalra ors. Ors. V/s. M/s. Kalra Pulp &
Board Mills Pvt. Ltd. & ors.

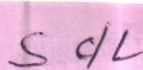
SECTION OF THE COMPANIES ACT: 397/398

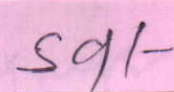
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. Vipul Ganda, Adv.	}	Petitioners	
2.	Mr. Anur Bagai, Adv.			
3.	Mr. Tarun Mehta, Adv.			
4.	ABHAY K. DAS Adv.		Resp. No. 2	

ORDER

Learned counsel for the petitioner and the learned counsel for the respondent No. 2 are present. Learned counsel for the respondent No. 2 seek and is given one week's time to file the reply to the application for bringing on record the legal representatives of the deceased petitioner.

List on 25.11.2016.


(R. Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)